NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 295/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: Genset Carriers Pvt.Ltd

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CSP. No. 295/230-232/NCLT/MB/MAH/2017

- 1. None Present. Transferred from Hon'ble High Court, Goa.
- 2. The Petition pertains to the provisions of Section 391 to 394 of the Companies Act 1956.
- 3. Since no one is present Registry is directed to issued Notice of hearing.
- 4. Listed for hearing on 27.06.2017

Sd/-

M.K. SHRAWAT MEMBER (JUDICIAL)

Date: 26-04-2017